

Accounts of the Indian Institute of Management, Lucknow, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-4266/87]

[English]

Annual Report and Review on the working of Vishwayatan Yogashram, New Delhi for 1985-86 and statement for delay in laying these papers. Annual Report, Annual Accounts and Review on the working of All India Institute of Medical Sciences, New Delhi etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwayatan Yogashram, New Delhi for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Vishwayatan Yogashram, New Delhi, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4267/87]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1985-86 under section 19 of the All India Institute of Medical Sciences Act, 1956.

- (ii) A copy of the Annual Accounts (Hindi and English

versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1985-86 together with Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Medical Sciences, New Delhi, for the year 1985-86.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

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12.05 hrs.

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd April, 1987, agreed to the following amendments made by the Lok Sabha at its sitting held on the 19th March, 1987, in the Mental Health Bill, 1987 :

#### Enacting Formula

1. Page 1, line 1,  
for "Thirty-seventh"  
substitute "Thirty-eighth"

#### Clause 1

2. Page 1, line 5,  
for "1986" substitute "1987".